

(e) the remedial steps contemplated in this regard and ensure that good quality sugar, rice, wheat is supplied to Fair Price Shops;

(f) whether FCI is not giving full quota to these shopkeepers and many card holders do not get their quota of sugar; and

(g) if so, the reasons therefor and steps taken to give allotted quota of sugar to all ration card holders?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) Food Corporation of India issues foodgrains within Prevention of Food Adulteration Act Standards and of Fair Average Quality (FAQ) to Delhi State Civil Supplies Corporation, after giving an opportunity to check the quality of the items. Delhi State Civil Supplies Corporation (DSCSC) supplies the items namely rice, wheat and sugar to Fair Price Shops holders at their doorsteps.

(b) and (c) Action is taken to replace bad quality items. Periodic meetings are held with officers of Delhi State Civil Supplies Corporation and FCI to ensure that complaints are sorted out.

(d) Yes, Sir. Inspections revealed that two bags out of 81 qtl of wheat supplied were not of FAQ. No supplies out of these affected bags were made to consumers.

(e) FPS holders authorised by Delhi Administration can visit the godowns and check the quality of material under issue. Replacement of commodities are made wherever justified. Inspections and checking of FPS are carried by the authorities, regularly.

(f) and (g) Allocation of sugar is made by the Central Government to Delhi Administration which arranges for further distribution to consumers. PDS allocations are supplemental in nature and are not intended to meet the total requirements of States/UTs.

### Sindri Power Plant

3817. SHRIMATI RITA VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether the production capacity of the Sindri Thermal Power Plant has come down;

(b) if so, the reasons therefor; and

(c) the details of steps taken or proposed to be taken to restore its normal functioning?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir.

(b) The reasons for low generation of power are as follows:

(i) Captive Power Plant at Sindri is above 40 years old and has outlived its useful life.

(ii) The quality of coal supply is very poor, having ash content as high as 33-37% against requirement of coal with 18.5% ash content. The poor quality of coal lead to lower boiler output, frequent breakdowns and extensive/expansive maintenance.

(c) Various steps taken/proposed to be taken by FCI to restore its normal functioning are as follows:

(i) Revamping of the existing power plant at an investment of Rs. 10 crores.

(ii) Vigorous chasing with M/s BCCL for supply of good quality of coal in adequate quantity is being done by the company.

(iii) As a long term measure, FCI has proposed to set up 2 x 19 MW Captive Power Plant at a cost of Rs. 142.64 crores.